VIBRANT VILLAGES PROGRAMME

4150. SHRI RAJA AMARESHWARA NAIK:
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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has proposed to launch Vibrant Villages Programme in the country and if so, the details thereof;

(b) whether Border villages with sparse population, limited connectivity and infrastructure will be covered under this new programme and if so, the details thereof;

(c) whether the Government has proposed to converge existing schemes related with the development of border villages and if so, the details thereof;

(d) the details of the funds estimated and target set for this programme;

(e) the number of villages likely to be covered within Assam under this programme; and

(f) the other steps being taken by the Government for the development of village infrastructure, housing, tourist centres, road connectivity, provisioning of decentralized renewable energy and support for livelihood generation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)
(a): Vibrant Villages Programme (VVP) has been announced in the Finance Minister's Budget Speech 2022.

(b): The programme envisages coverage of border villages on northern border having sparse population, limited connectivity and infrastructure, which often get left out from the development gains.

(c): Convergence of existing schemes is proposed under VVP.

(d): As it is a new programme, its implementation framework, fund requirement and other modalities are being finalised.

(e): The villages on the northern border to be covered under VVP are being finalised.

(f) Government of India is implementing the Border Area Development Programme (BADP) through the State Governments/UT Administrations in habitations located within 0-10 kms. from the first habitation at international border in 460 border blocks of 117 border districts in 16 States and 2 UTs viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Jammu & Kashmir (UT) and Ladakh (UT).

Under BADP, the annual action plans of the States/UTs consisting of works related to village infrastructure like roads and bridges, health, education, agriculture, sports, drinking water & sanitation etc. are considered and approved as per BADP guidelines in vogue.

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